

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

[Date: 18.06.2020]

From:

Registered Office: -

**M/S VOLKSWAGEN FINANCE PRIVATE LIMITED.
REGISTERED OFFICE AT:
3rd FLOOR, A WING SILVER UTOPIA,
CARDINAL GRACIOUS ROAD,
OFF. ANDHERI KURLA ROAD,
CHAKALA, ANDHERI (EAST),
MUMBAI – 400099.**

AND Felicitation Centre at:-

**VOLKSWAGEN FINANCE PRIVATE LIMITED.
2nd FLOOR, ENKAY TOWERS,
ADJACENT TO INDIA BULLS BUILDING,
GURGAON,
HARYANA-122002.**

To,

**Amit Pareek (INTERIM RESOLUTION PROFESSIONAL),
REG. NO: IBBI/IPA-002/IP-N00413/2017-18/11205,
4th Floor, Ram Prasad Complex, Chatribari,
Guwahati-781001.
Email Id: amitpareek99@yahoo.com
concepteduirp@gmail.com**

SUBJECT: SUBMISSION OF CLAIM AND PROOF OF CLAIM.

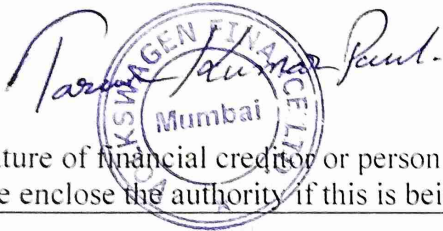
Madam/Sir,

M/S VOLKSWAGEN FINANCE PRIVATE LIMITED hereby submits this claim in
respect of the corporate insolvency resolution process of **CONCEPT EDUVENTURES
PRIVATE LIMITED**. The details for the same are set out below:

Relevant Particulars		
1.	Name of the financial creditor	M/s Volkswagen Finance Private Limited
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	U65999MH2009FTC189640
3.	Address and email address of the financial creditor for correspondence	<p>M/s Volkswagen Finance Private Limited.</p> <p>Registered Office At:</p> <p>3rd Floor, Silver Utopia,</p> <p>Cardinal Gracious Road,</p> <p>Off. Andheri Kurla Road,</p> <p>Chakala, Andheri (East), Mumbai – 400099</p> <p>Email:</p> <p><u>Abhishek.Chand@vwfs.com</u></p> <p><u>Utkarsh.Singh@vwfs.com</u></p> <p><u>jignesh.trivedi@vwfs.com</u></p> <p><u>Tarun.Paul@vwfs.com</u></p> <p><u>Birander.singh@vwfs.com</u></p>
4.	Total amount of claim (including any interest as at the insolvency commencement date)	A. As on 18.06.2020, the sum of Rs. 5,895,915.76 is due against 'the details of which is

Relevant Particulars	
	<p>mentioned below in the Annexure A'.</p> <p>TOTAL CLAIM AMOUNT:</p> <p>Hence the total sum of Rs. 5,895,915.76 (Rupees Fifty-Eight Lakhs Ninety-Five Thousand Nine Hundred fifteen and seventy-six paisa only) INTER-alia comprises of pending instalments/defaults and other charges is the outstanding amount against the Corporate debtor in the above Loan Agreement</p>
5.	<p>Details of documents by reference to which the debt can be substantiated</p> <p>LOAN CUM HYPOTHECATION AGREEMENT, SOA AND FC</p>
6.	<p>Details of how and when debt incurred</p> <p>The 1st EMI got bounced on (15/10/2015) due to Payment stopped by the drawer but he had pay the same on 26/10/2015. Again the EMI got bounce on 16-02-2017- due to INSUFFICIENT FUNDS but again same paid on 27-02-2017 through funds transfer, Presently the customer is defaulter of 6 EMI.</p>
7.	<p>Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim</p> <p>NA</p>
8.	<p>Details of any security held, the value of the security, and the date it was given</p> <p>NA</p>
9.	<p>Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan</p> <p>BANK NAME: CITI BANK</p> <p>ACCOUNT NO. :</p> <p>VWFL20151080828</p>

Relevant Particulars	
	<p>ACCOUNT NAME- VOLKSWAGEN FINANCE PVT. LTD.</p> <p>ACCOUNT TYPE- CURRENT ACCOUNT</p> <p>IFSC CODE: CITI0100000</p> <p>BRANCH ADDRESS: FORT, MUMBAI</p>
10.	<p>List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor</p> <p>SOA AND FC</p>



(Signature of financial creditor or person authorised to act on his behalf)
[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS : **Tarun Paul**

Position with or in relation to creditor : **Area Collection Manager**

Address of person signing:

M/S VOLKSWAGEN FINANCE PRIVATE LIMITED.
REGISTERED OFFICE AT:
3rd FLOOR, A WING SILVER UTOPIA,
CARDINAL GRACIOUS ROAD,
OFF. ANDHERI KURLA ROAD,
CHAKALA, ANDHERI (EAST), MUMBAI – 400099.

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, **Tarun Paul**, Authorised Representative of M/s Volkswagen Finance Private Ltd., having its Registered Office at: **3rd Floor, A WING Silver Utopia, Cardinal Gracious Road, Off. Andheri Kurla Road, Chakala, Andheri (East), Mumbai – 400099** And Felicitation Centre at:-**Volkswagen Finance Private Limited, 2nd Floor Enkay Towers, Adjacent to India bulls building, Gurgaon, Haryana-122002**, do hereby declare and state as follows:

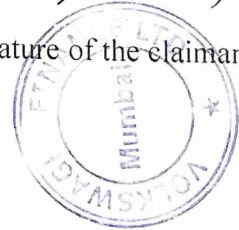
1. **CONCEPT EDUVENTURES PRIVATE LIMITED**, the corporate debtor was, at the insolvency commencement date being, **26th February, 2020**, actually indebted to me for a sum of **Rs. 5,895,915.76** in the abovementioned loan agreement.
2. In respect of my claim of the said sum or any part thereof, I have relied on the account as specified below:
LOAN ACCOUNT NO- 20151080828
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.
5. I am a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 18.06.2020

Place: MUMBAI



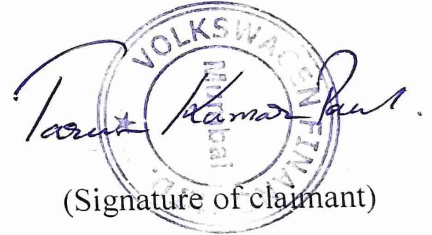
(Signature of the claimant)



VERIFICATION

I, **Tarun Paul** , Authorised Representative of M/s Volkswagen Finance Private Ltd., having its Registered Office at: **3rd Floor, A Wing Silver Utopia, Cardinal Gracious Road, Off. Andheri Kurla Road, Chakala, Andheri (East), Mumbai – 400099** And Felicitation Centre at:-**Volkswagen Finance Private Limited, 2nd Floor Enkay Towers, Adjacent to India bulls building, Gurgaon, Haryana-122002**, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 18th June, 2020.


(Signature of claimant)